

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 1184, CUTTACK, SATURDAY, JUNE 01, 2024, JAISTHA, 11, 1946

Notice

By virtue of an affidavit sworn before the **Notary Public Bhubaneswar** on Dated **23rd April 2024**, I, **Mr. Swarnendu Ray**, Address **Bideipur, Kasia Marine, Bhadrak, Odisha, 756164** have changed my name from **“Mithun Ray”** to **“Swarnendu Ray”**. Henceforth, I shall be known as **“Swarnendu Ray”** for all purposes.

Swarnendu Ray